

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
For Admission. 26/9 Asgeh. For Admission with Jurisdiction. 12/10/07 Or. dr. 13.02.07 For Admission with jurisdiction. 15/12 Or. dr. 16.02.07 Copies of order prepared for both the counsels. 20/10/07 24/11/07 CO (15)	Order dated - 13/02/07 None for the Applicant. Case is posted to 16/02/07. Member (A) Vice-Chairman Order dated - 16/02/2007 Jd. Counsel for the Applicant files a memo seeking permission to withdraw the case. Having heard Mr. A. Kanungo, Jd. Counsel for the Applicant and Mr. S. K. Ojha, Jd. Standing Counsel for the Railways, the same is allowed. O.A is disposed of accordingly. Member (A) Vice-Chairman